NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 15/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017

NAME OF THE PARTIES: M/s. Aroni Commercial Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Ahmed M Chunawala
Raylsh Shah
yor Raylsh Shah

LCo

Order

CSP No. 15/230-232/NCLT/MB/MAH/2017 CSP No. 16/230-232/NCLT/MB/MAH/2017

At the request of the parties, list this matter for hearing on 6.3.2017

Sd/-

B.S.V. PRAKAŠH KUMAR Member (Judicial)

Sd/_
V. NALLASENAPATHY
Member (Technical)